

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1270/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

PAWAN KUMAR

Respondent(s)

IA No. 86473/2017 - EXEMPTION FROM FILING O.T.

Date : 30-07-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) :

Mr. Abhishek Saket, Adv.
Mr. Sudeep Kumar, AOR
Ms. Manisha, Adv.
Ms. Rupali, Adv.

For Respondent(s) : Ms. Surabhi Sanchita, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. List in the last week of August, 2026.
2. In the meanwhile, Registry to furnish soft-copies of the records of High Court as well as Trial Court to learned counsel for both the parties.

(IRAMNAZ)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)